

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1935
ANSWERED ON:09.03.2015
NGOS PROPOSALS FOR INCOME LIMITS FOREST
Raj Dr. Udit

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether any proposal from the Non-Governmental Organizations (NGOs) has been received for removal of income limits as a condition of eligibility under the various welfare schemes for Scheduled Tribes;
- (b) if so, the action taken by the Government on such proposals;
- (c) whether the Government is willing to remove the said income limits; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

- (a) : No, Madam.
- (b) to (d): Do not arise, in view of (a) above.